

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:617  
ANSWERED ON:24.07.2003  
NATIONAL COMMISSION FOR SCs AND STs  
PRAVEEN RASHTRAPAL

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the details regarding composition and functions/duties of the National Commission for SCs and STs;
- (b) whether a conference was organized at Banaras on September 29, 2002 by the Commission;
- (c) if so, the details thereof;
- (d) whether National Commission for SCs and STs submitted any report to the Governments;
- (e) if so, the details thereof;
- (f) whether the Government have received any complaints about the unconstitutional functioning of the Commission; and
- (g) if so, the details thereof and the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KAILASH MEGHWAL)

- (a) The details regarding the composition and functions/duties of the National Commission for Scheduled Castes and Scheduled Tribes are included in the Ministry's Website [www.socialjustice.nic.in](http://www.socialjustice.nic.in)
- (b) and (c) Yes Sir. A two day National Conference on Educational and Socio Economic Empowerment of the Scheduled Castes and the Scheduled Tribes was organized by the National commission for Scheduled Castes and Scheduled Tribes and Banaras Hindu University on September 29-30, 2002 at Varanasi.
- (d) No Sir.
- (e) The question does not arise.
- (f) No Sir.
- (g) The question does not arise.